	(F	iling under clause (o	ca) of sub-regulation		<u>here for previous Lis</u> the IBBI (Insolvenc	sts of Creditors) y Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of CI	aims Received	Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annex
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	770146119	2	753444119	91.55	16702000	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	58626009	11	36217701	4.40	0	0	22408308	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	4	475424334	4	33300077	4.05	382893201	1050345	59129252	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		17	1304196462	17	822961897	100.00	399595201	1050345	81537560	

Name of the Corporate Debtor: SHREE GEETA TEXTILE MILLS PRIVATE LIMITED; Date of Commencement of CIRP: 13-11-2024; List of Creditors as on: 17-03-2025; Name of IP: NISHANT AGRAWAL; Process Number: 1; Last 5 digitof registration number: 13283